CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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OA No.060/01332/2017 & MA No.060/00936/2018

Chandigarh, this the 18th day of August, 2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

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I.C. Panchal, Employee No.1826, age 63 years, S/o Late Sh. Mange Ram Panchal, Ex-Manager (Mechanical), National Projects Construction Corporation, Faridabad, resident of #11, Employees Colony, Behind District Courts, Jind (Haryana) (Group-B).

....APPLICANT

(Present: Mr. Barjesh Mittal, Advocate)

VERSUS

- National Projects Construction Corporation Ltd., (A Govt. of India Enterprise), Plot No.67-68, Sector 25, Faridabad (Haryana)-121004, through its Chairman-cum-Managing Director.
- Manager (P&A), National Projects Construction Corporation Ltd.,
 (A Govt. of India Enterprise), Corporate Office, Plot No.67-68,
 Sector 25, Faridabad (Haryana)-121004.

....RESPONDENTS

(Present: Mr. K.K. Thakur, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

- 1. Learned counsel for the applicant seeks permission to withdraw the present Original Application (OA), enabling him to file a fresh one, on the same cause of action, with better particulars. Prayer is not opposed by the respondents.
 - 2. OA is dismissed as withdrawn, with the aforesaid liberty.

3. Consequently, MA also stands disposed of.

(P. GOPINATH) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J)

Dated: 18.08.2018.

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